

Research for the year 1977-78 together with the Certified Accounts and Audit Report thereon, under rule 45 read with rule 44(d) of the Memorandum of Association and Rules of the Indian Council of Historical Research.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Council of Historical Research, for the year 1977-78.

[Placed in Library. See No. LT-3223/79].

**ORDINANCES PROMULGATED BY THE PRESIDENT FROM 30-12-78 TO 31-1-79**

**THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA):** I beg to lay on the Table a copy each of the following Ordinances (Hindi and English versions) under article 123(2) (a) of the Constitution:—

(1) The Industries (Development and Regulation) Amendment Ordinance, 1978 (No. 6 of 1978) promulgated by the President on the 30th December, 1978. [Placed in Library. See No. LT-3224/79].

(2) The Punjab Excise (Delhi Amendment) Ordinance, 1979 (No. 1 of 1979) promulgated by the President on the 20th January, 1979. [Placed in Library. See No. LT-3225/79].

(3) The Sugar Undertakings (Taking Over of Management) Amendment Ordinance, 1979 (No. 2 of 1979) promulgated by the President on the 31st January, 1979. [Placed in Library. See No. LT-3226/79].

(4) The Working Journalists and Other Newspaper Employees (Conditions of Service) and Miscellaneous Provisions Amendment) Ordinance, 1979 (No. 3 of 1979) promulgated by the President on the 31st

January 1979. [Placed in Library. See No. LT-3227/79].

**INDIAN TELEGRAPH (SECOND AMENDMENT) RULES, 1978**

The MINISTER OF COMMUNICATIONS (SHRI BRIJLAL VERMA): I beg to lay on the Table a copy of the Indian Telegraph (Second Amendment) Rules, 1978 (Hindi and English versions) published in Notification No. G.S.R. 1552 in Gazette of India dated the 30th December, 1978, under sub-section (5) of section 7 of the Indian Telegraph Act, 1885. [Placed in Library. See No. LT-3228/79].

**CERTIFIED ACCOUNTS OF DELHI DEVELOPMENT AUTHORITY FOR 1976-78 WITH GOVERNMENT'S REVIEW (HINDI VERSION) AND A STATEMENT FOR DELAY AND CORRIGENDA TO THE ENGLISH VERSION OF THE ACCOUNTS**

**THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI RAM KINKAR):** I beg to lay on the Table:

(1) (i) A copy of the Certified Accounts (Hindi versions) of the Delhi Development Authority for the year 1976-77 together with the Audit Report thereon, under sub-section (4) of section 25 of the Delhi Development Act, 1957.

(ii) Review @ (Hindi version) by the Government on the Audit Report on the Accounts of Delhi Development Authority for the year 1976-77.

(2) At statement showing reasons for delay in laying the papers mentioned at (1) above.

(3) A 'Corrigenda' to the English version of the Certified Accounts@ of the Delhi Development Authority for the year 1976-77 and the Audit Report and also to the Review.

[Placed in Library. See No. LT-3229/79].

@English version of the Accounts and Review were laid on the Table on the 19th December, 1978.